

[English]

Absorption of Temporary SC/ST Staff in Permanent Cadres of Indian Bank

9230. SHRI S. THANGARAJU: Will the Minister of FINANCE be pleased to state:

(a) whether the Indian Bank is considering to absorb Scheduled Castes and Scheduled Tribes temporary sub-staff who have worked for 250 days or more to permanent cadres;

(b) if not, the reasons therefor;

(c) whether this conforms to the Government's policy in this regard; and

(d) the corrective steps taken or being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). Indian Bank has reported that the recruitment to sub-staff cadre on regular basis, is made by it out of the panels of candidates sponsored by Employment Exchanges for employment in the bank in leave vacancies of sub-staff, maintained by it district-wise. The bank has further reported that with a view to clear the backlog of Scheduled Castes/Scheduled Tribes, it has issued necessary directions to all its Zonal offices to (i) fill up the vacancies in sub-staff cadre expeditiously with the Scheduled Castes/Scheduled Tribes candidates available in the panel of candidates approved/engaged for leave vacancies if necessary by overlooking the seniority of general candidates and

(ii) by calling for fresh lists of Scheduled Castes/Scheduled Tribes candidates from the concerned Employment Exchanges if the existing panels do not have sufficient number of candidates belonging to reserved categories.

Aid from West Germany

9231. SHRI P.R.S. VENKATESAN:
SHRI S.M. GURADDI:
SHRI G.S. BASAVARAJU:

Will the Minister of FINANCE be pleased to state:

(a) whether any financial aid from West Germany during the year 1987 has been agreed upon; and

(b) if so, the details thereof and the projects proposed to be financed therewith?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) Yes, Sir.

(b) During the Indo-FRG Annual Financial Negotiations concluded in New Delhi on 9th April, 87, it was agreed that the Federal Republic of Germany would provide, in 1987 a sum of DM 395 million for financial cooperation and DM 39 million for technical assistance. The details of the projects to be funded from the above financial cooperation amount and the carry over amount of DM 35.7 million representing unutilised balance from the previous years' allocations are as follows:-

(i)	General Commodity Aid	—	DM 45 million
(ii)	Capital Goods	—	DM 60 million
(iii)	Industrial Development Banks	—	DM 60 million
	-ICICI	-DM 30 million	
	-IFCI	-DM 30 million	
(iv)	Local cost aid for poverty alleviation		DM 80 million